NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, MEM	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/204/2016	
NAME OF THE PETITIONER(S)	: Alagurajan: Cheran Hotels Private Limited and 8 Others	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
(1) Ciber Vishau (1. v.P. Saivihai	Course Nov Petit mer	Sivil
2) KRAMSAMY Z G.V.MOHAN KUMR	Coursel for Red 22 wit m.7	a.May
3) V.M. KARTHIO.	Coursel for R4.	N. M. GWEND
ACCOUNTY ACCOUNTY For Mb. For Mandel of Accounts	Courel for Berfordet 100. 1-3,	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. Time extended at request. Put up alongwith CP 16/2016 on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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